

DIVISION BENCH  
COURT - II

**P-114**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>DAMODAR VALLEY CORPORATION VS BRAHM (ALLOYS) LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Prasun Mukherjee, Adv. ] For the Operational Creditor  
Mr. Deepak Agarwal, Adv. ]

Mr. Tanoy Chakraborty, Adv. ] For the Corporate Debtor  
Mr. Chhandak Dutta, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of Operational Creditor present. Ld. Counsel appearing on behalf of Corporate Debtor present.
2. Hard copy of the rejoinder is not available.
3. Therefore, list the matter for further consideration on **21.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*